THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUC-ATION AND DEPTT. OF CULTURE) (KUMARI SELJA): (a) to (d) Yes, Sir. The Municipal Corporation of Delhi has intimated that the instructions contained in Department of Personnel and Training O.M. dated 22.5.89 and endorsed by Ministry of Human Resource Development, Department of Education's letter dated 25.5.89 were circulated amongst all Zonal Assistant Education Officers vide Circular No. 425/Grants/ Edn./89 dated 3.8.89. These instructions were displayed by the Zonal AEOs for information and necessary action by concerned teachers The pay fixation cases of teachers who exercised their option within the stipulated time, were examined and settled by the MCD

## Development of Budhist Traffigle

4501. SHRI VIREN J. SHAH; . SHRI PRAMOD MAHAJAN:

Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to state:

- (a) whether government's attention has been drawn to a report published in the Observer, New Delhi or August 9, 1993 under the caption. 'Rupees 220 crores Japanese aid may lapse':
- (b) if so, what are the facts in this regard;
- (c) out of Rs. 220 crores how much amount has so far been utilised for the development of Budhist Triangle, Nalanda, Bodh Gaya and Rajgir; what are the reasons for not utilising the remaining Japanese aid amount which is likely to be lapse if not. utilised before January 1994; and
- (d) what steps Government propose to taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SELJA): (a) Yes, Sir.

(b) and (c) The Government of India had signed a Loan Agreement on 15th December, 1988 with Overseas Economic Corporation Fund (OECF), Japan for financial assistance to a tune of Japanese Yen 9.244 Billion (Rs. 100 crores approximately at 88 exchange rate) for the development of infrastructural facilities along with select Buddhist Travel Circuit in Uttar Pradesh and Bihar identified by a task Force constituted for this purpose. The companents of the project are strengthening, upgrading and widening of National and State Highways; setting up of hotels and wayside amenties; import of cars and coaches and hotel equipments, augmentation of water and electricity supply, landscaping and improvement of telecommunication.

OECF funds are released only after the States have carried out the works using their own resources. Both the States have budgetary problems which hinder the release of funds for design and construction work. The reimbursement claims of Rs. 20.67 crores have been settled with both the States by OECF. Out of this amount Rs. 1103 has been reimbursed to the Bihar State. The OECF has agreed in principle to extend the loan period for another 2—2 1/2 years. The question of lapse of fundi does not arise.

(d) Does not arise.

## Promotion of Games and Sports

4502. SHRI S. S. SUREJEWALA; SHRI MAHESHWAR SINGH:

Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to state:

- (a) what is the per capita expenditure incurred in the country during the years 1991-92, 1992-93 on the promotion of sports;
- (b) what is the total amount of money provided for Eighth Five Year Plan for the promotion of sports;
- (c) whether it is a fact that the participation in sports and games is a eon-

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structiwsl way to chanalise the energies of youth;

- (d) whether Government propose to lay more emphasis on the promotion of sports on the States like J&K, Punjab and Haryana, Himachal Pradesh and North Eastern States to chanalise the energies of youth and inculcate, patriotism; 'aid
- (c) if so, whether Government have any plan in this regard?

THE MINISTER OF STATE THE MINISTRY OF HUMAN RE-SOURCE DEVELOPMENT (DEPART-MENT OF YOUTH AFFAIRS AND SPORTS) WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF PAR-LIAMENTARY AFFAIRS (SHRT MUKUL WASNIK): (a) The per capita expenditure incurred by Government of India on the promotion of sports in the country during the years 1991-92, and 1992-93 has been to the extent of Rs. 0.75 and Rs. 0.68 respectively.

- (b) Rs. 210.00 crores.
- (d) and (e) The following schemes of Sports Authority of India (SAI) *are.* already in operation in the States like T&K, Punjab,?. Hsryaaa Himachal, Predesh, and North Eastern States to Channelize the energies Of youth and to increase patriot' Ism;—
  - (f) Special Area Games (SAG)
  - (ii) Sports Hostels
  - (iii) Sports Projects Development Area (SPDA)

Under the scheme of 'Sports Infrastrue ture', the Hilly areas and Tribal areas are given graht @ 75 per cent of the estimated cost wheartas it is available at 50 per cent sharing basis in other areas; subject to the prescribed ceiling of financial assistance

## Bolitical Handbills in JNU

4503; SHRI. .IQBAL SINGH: Will the Minister; of HUMAN RESOURCE DEVELOPMENT be pleased to state;

- a) whether Jawahar Lal Nehru Univesity has ordered an enquiry into: political hand-bills being smuggled Into envelops containing Entrance Test results for despatch to candidates; and
- (b) if so what is the outcome of the enquiry and what action, has been taken as against those held responsible?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT OF EDUCA-TION AND, DEPTT. OF CULTURE) (KUMARI SELJA): (a) and (b) A comwas received by the lawaharlal Nehru Unrversity from the JNU" Students' alleging leakage of addresses of Union selected candidates in the JNU entrance test, to a particular organisation which has allegedly sent letters to such candidates alongwith the call letters issued by the University. The Vnlversity has ordered an enquiry into the mattereand the report is awaited

## **Indian Council of Social Science Research**

- 4504 SHRI **TINDIVANAM** VENKATRAMAN; Will the Minister HUMAN RESOURCE DEVELOP-MENT be pleased to refer to answers to 90 given in the Starred Question No Rajya "Sabha on the 30th July, and stater
- (a) the names of the affiliated reasarch instituted of TCSSR, the year of establishment, afffliatton and location of each institute:
- (b) the grants both plan and non-Plan given to each institute during the last three years. year-wise? figures;
- (c)the number of vadaficle occured during the fast three years *yearwise figures and* also the number of vacance. filled in *during this* period;